

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/3152/A.

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Hirendra Kashyap,
District & Sessions Judge,
Khonsa, Tirap District, Arunachal Pradesh

Dated Guwahati, 11th May, 2022.

Sub:- **Station leave permission.**

Ref:- D&SC/KSA/Estt/2019/01/934 Dated 09.05.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission from the evening of 13.05.2022 to 16.05.2022**. A senior Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008(Pt.)/3153/A, dated , 11-05-2022

Copy to:

1. The Registrar, Gauhati High Court, Itanagar Permanent Bench,
Naharlagun, Arunachal Pradesh.

2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Rdo